

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-40(PB)/2017**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Under Section 10 of IBC**

**Order delivered on 08.08.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s):-**

**Mr. Shashi Kant Nemani, Liquidator with  
Ms. Priyanka Swami, Sanjeev Sagar,  
Sachin Kr. Verma, Parul Aggarwal, Advs.  
Anuj Ashok, CS.**

**For the Respondent(s):-**

**ORDER**

Due to paucity of time, matter is adjourned to 29.08.2018.

  
Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

  
Sd/-

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

08.08.2018  
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